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## (2024) 02 NGT CK 0001

## National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 130 Of 2024

News Item titled "Secunderabad complex fined for felling trees" appearing in the times of India dated 06.01.2024 Vs

**APPELLANT** 

Vs

**RESPONDENT** 

Date of Decision: Feb. 9, 2024

**Acts Referred:** 

• National Green Tribunal Act, 2010 - Section 14, 15

Hon'ble Judges: Sudhir Agarwal, JM; Dr. A. Senthil Vel, EM

Bench: Division Bench

Final Decision: Disposed Of

Judgement